

-3-

1/4

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

O.A. No. 33/2008

Date of order: 02.09.2008

Mr. J.K. Mishra, counsel for applicant.
Mrs. K. Parveen, counsel for respondents.

Mr. J.K. Mishra, learned counsel for the applicant has come forward with the request to permit him to withdraw this Original Application reserving his right to approach this Tribunal again, if required.

Consequently, we allow the prayer of the applicant and this Original Application is permitted to be withdrawn reserving his right to approach this Tribunal again, if required.

The Original Application is disposed of as above. No costs.


[TARSEM LAL]
MEMBER (A)


[D. SANKARANKUTTY]
MEMBER (J)

nlk

1/8
R/c
Jm/K/Adm
12/19/08
Ramon Ram
19/9

Part II and III destroyed
in my presence on 12/12/14
under the supervision of
section officer () as per
order dated 12/18/2014
Section officer (Record)